CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/6918/2020



This the 30th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Mymoona Akhtar	
(By Advocate:- None)	Applicant
Versus	
State of J&K and Others	Respondents
(By Advocate: Mr.Sudesh Magotra, DAG)	
ORDER IORALI	

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2015, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(RAKESH SAGAR JAIN) MEMBER (J)

/kdr/